

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00088/2019

Jabalpur, this Wednesday, the 08th day of May, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Prabhat Singh, S/o Morris Maan Singh, aged about 54 years, working as Elect. HS-II, GE (W) Jabalpur, R/o 1333, Pragtishil Colony, Narmada Road, District Jabalpur (M.P)

-Applicant

(By Advocate – Shri M.S. Rajput)

V e r s u s

1. Union of India through its Secretary, Ministry of Defence, South Block, New Delhi 110011.
2. The Commander Works Engineer, Military Supply Marg Post Sadar Cantt. Jabalpur (M.P.) – 482001.
3. The E. In. C. Branch, (Engineer-in-Chief) Army Head Quarter, Kashmir House, Raja In Marg, New Delhi – 110011.
4. Chief Engineer, Head Quarter Central Command MG Road, Lucknow (UP) 226001.
5. The Garrison Engineer (West), Military Supply Depot Marg Sadar Cant Jabalpur (M.P.) – 482001.
6. The Chief Engineer Jabalpur Zone, Ridge Road, Jabalpur (M.P.) 482001.
7. Ashraf Ali, Occupation Electrician HS-II, (MES/422573) through the Garrison Engineer (East) Near C.O.D. Gokalpur District Jabalpur M.P. – 482011.

8. Chakresh Mishra, Occupation Electrician HS-II, (MES/413801) through the Garrison Engineer (West) Military Supply Depot Marg, Sadar Cantt, Jabalpur (M.P.) – 482001.

- Respondents

(By Advocate – Shri Surendra Pratap Singh)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, O.A is dismissed as withdrawn.

**(Ramesh Singh Thakur)
Judicial Member**

am/-

**(Navin Tandon)
Administrative Member**